

**R.O.C.No.4861/2016/RG-B2**

**SENIOR CIVIL JUDGE**  
**TRANSFER & POSTING**

**NOTIFICATION No. 4/ 2017**

The Government in G.O. Ms. No.872, Home (Courts-I) Department, dated 02.12.2016, have issued orders upgrading the post of Assistant Director in the cadre of Civil Judge (Junior Division) in the Tamil Nadu State Judicial Academy, Chennai to the post of Deputy Director, in the cadre of Senior Civil Judge in the Tamil Nadu State Judicial Academy, Chennai.

Thiru S. Balakrishnan, Senior Civil Judge, Associate Editor, Tamil Law Journal, High Court of Madras, now functioning on deputation as Officer on Special Duty, at Tamil Nadu State Judicial Academy, Chennai is transferred and posted as Deputy Director, Tamil Nadu State Judicial Academy, Chennai, in the said upgraded post.

**HIGH COURT, MADRAS.**  
**DATED : 11.01.2017.**

**Sd/- R.SAKTHIVEL,**  
**REGISTRAR GENERAL**

**R.O.C.No.4861/2016/RG-B2**

**OFFICIAL MEMORANDUM**

Sub: Courts and Judges – Senior Civil Judges – Transfer and Posting –  
Notification issued – Joining instructions issued.

Ref: 1) G.O.Ms.No.872, Home (Courts-I) Department dated 02.12.2016.  
2) High Court's Notification No.4 /2017, dated : 11 .01.2017.

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Thiru. S. Balakrishnan, Senior Civil Judge, Associate Editor, Tamil Law Journal, High Court of Madras, now functioning on deputation as Officer on Special Duty, Tamil Nadu State Judicial Academy, Chennai. who has been transferred and posted as Deputy Director, Tamil Nadu State Judicial Academy, Chennai in the upgraded post as ordered in the G.O., first cited, vide High Court's Notification second cited is required to hand over charge of the post of Associate Editor, Tamil Law Journal, High Court of Madras to the Registrar (District Judiciary), High Court, Madras, on 11.01.2017 A.N., and assume charge of the post of Deputy Director, Tamil Nadu State Judicial Academy, Chennai, on 12.01.2017 F.N.

The Registrar (District Judiciary), High Court, Madras, is required to hold full additional charge of the post of Associate Editor, Tamil Law Journal, High Court, Madras , until further orders.

**HIGH COURT, MADRAS.  
DATED : 11.01.2017.**

**Sd/- R.SAKTHIVEL,  
REGISTRAR GENERAL**